## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:2722 ANSWERED ON:28.07.2014 OPERATIONAL SAFETY AND WORTHINESS OF AIRCRAFT Charitra Shri Ram

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Directorate General of Civil Aviation has issued fresh guidelines for operational safety and airworthiness of aircraft including chartered planes and helicopters;
- (b) if so, the details thereof;
- (c) whether the mandatory airworthiness modifications as applicable to various aircraft have been implemented by the public and private operators; and
- (d) if so, the details thereof along with the expenditure incurred by Air India in this regard?

## **Answer**

Minister of State in the Ministry of CIVIL AVIATION (Shri G. M. Siddeshwara)

- (a) & (b) Yes, Madam. DGCA has issued following four circulars as fresh guidelines for operational safety of aircafts including chartered planes and helicopters.
- (i) Air Safety Circular (ASC) 04 of 2014 -Aircraft Communications Addressing and Reporting System (ACARS) and its continuous operation during flight
- (ii) ASC 02 of 2014-Operation of small aircraft/helicopters Adherence to safety guidelines
- (iii) ASC 07 of 2013-Seasonal helicopters operations-safety guidelines
- (iv) ASC 09 of 2013-Precautionary landings of helicopters due to bad weather
- (c) All the Mandatory Airworthiness Modifications as applicable to various aircraft have been implemented by the public and private operators. The implementation of the Mandatory Airworthiness Modifications is ensured by DGCA on regular basis.
- (d) As per the available data, the approximate cost of Mandatory Modifications for Airframe of Airbus A-320 family aircraft fleet is around USD 25860. There is no significant expenditure incurred on compliance of mandatory airworthiness modifications on wide body aircraft, as the Modifications on B787 Dreamliners have been supported by Boeing on No-Charge basis.